

ITEM NO.101

COURT NO.9

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2030/2022

PATCHAIPERUMAL @ PATCHIKUTTI &amp; ANR.

Appellant(s)

VERSUS

STATE REP. BY INSPECTOR OF POLICE &amp; ANR.

Respondent(s)

[ PART-HEARD BY : HON'BLE DIPANKAR DATTA AND HON'BLE AUGUSTINE  
GEORGE MASIH, JJ. ]

IA No. 14688/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 14690/2022 - EXEMPTION FROM FILING O.T.

IA No. 50143/2025 - GRANT OF BAIL

WITH

Crl.A. No. 2033/2022 (II-C)

IA No. 5283/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 5287/2022 - EXEMPTION FROM FILING O.T.

Crl.A. No. 2032/2022 (II-C)

IA No. 22724/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 22725/2022 - EXEMPTION FROM FILING O.T.

IA No. 219720/2024 - GRANT OF BAIL

Crl.A. No. 2031/2022 (II-C)

IA No. 617/2025 - EARLY HEARING APPLICATION

IA No. 20114/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 20115/2022 - EXEMPTION FROM FILING O.T.

IA No. 63921/2025 - GRANT OF BAIL

Date : 08-10-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) : Mr. Shailendra Singh, Adv.  
Mr. Deepak Prakash, AOR  
Mr. Abhyuday Dhasmana, Adv.

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Mr. P.Krishnadevan, Adv.

Mr. R. Prabhakaran, Adv.  
Dr. G. Sivabalamurugan, AOR  
Mr. Harikrishnan P.v, Adv.  
Mr. C.Adhikesavan, Adv.  
Mr. Dhass Prathap Singh V.m, Adv.  
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For Respondent(s) :Mr. N. S. Nappinai, Sr. Adv.  
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Mr. Kvd Kishore Kumar, Adv.  
Mr. Rakesh K. Sharma, AOR

Mr. V.Krishnamurthy, Sr. Adv.  
Mr. Sabarish Subramanian, AOR  
Mr. Vishnu Unnikrishnan, Adv.  
Ms. Azka Sheikh Kalia, Adv.  
Ms. Jahnavi Taneja, Adv.  
Mr. Veshal Tyagi, Adv.  
Mr. K.s.badhrinathan, Adv.  
Mr. Danish Saifi, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

1. The appeals are heard in-part.
2. Re-list the appeals tomorrow i.e. on 9<sup>th</sup> October, 2025, immediately after fresh matters.

**(JATINDER KAUR)**  
P.S. to REGISTRAR

**(MANOJ KUMAR)**  
COURT MASTER (NSH)